

[English]

#### UNDP Report

5223. SHRI KRISHAN LAL SHARMA : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether according to human development report of UNDP for 1996, 61.5% of the country's population is poor in basic capabilities;

(b) whether it is a fact that the poverty ratio in the country measured by the conventional head count ratio is 25.4 percent; and

(c) if so, the reaction of the Government to these divergent figures ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) :

(a) The Human Development Report 1996, published by United Nations Development Programme (UNDP) has introduced a multidimensional measure of human deprivation called the "Capability Poverty Measure" (CPM). The index is composed of three indicators viz. (a) capability to be well-nourished and healthy (b) capability for healthy reproduction and (c) capability to be educated and knowledgeable. The CPM in India for 1993 has been estimated as 61.5 per cent by UNDP. The CPM estimated by UNDP as 61.5 per cent does not mean that 61.5 per cent of the population is poor. There is no readily available methodology to obtain the percentage of people living in poverty by the CPM methodology.

(b) The incidence of poverty in 1987-88 has been estimated as 25.49 per cent by the Planning Commission.

(c) The Planning Commission's estimate of poverty and the CPM differ in their definition of deprivation among the population. They cannot be treated as substitutes.

#### Out of Turn Allotment

5224. SHRI MANGAT RAM SHARMA : Will the PRIME MINISTER be pleased to state :

(a) whether the Central Government employees who had to migrate to Delhi on transfer were allotted Government accommodation on compassionate and humanitarian grounds;

(b) if so, the details thereof;

(c) whether the Government have now decided to evacuate such employees from Government accommodation; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) Out-of-turn allotment on compassionate & humanitarian grounds was given to Central Government employees on various grounds including the grounds of transfer.

(b) No statistics have been maintained regarding the grounds on the basis of which the out-of-turn allotments were sought/made.

(c) and (d) The whole issue of out-of-turn allotments made during the years 1991-95 is sub judiced.

[Translation]

#### Koyal-Karo Project

5225. SHRI LALIT ORAON : Will the PRIME MINISTER be pleased to state :

(a) whether the Government propose to start the construction of 710 megawatt Koyal-Karo Hydel Power Project;

(b) if so, the details thereof;

(c) whether Government propose to release the total funds for the construction of this project during the current financial year; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) to (d) The 710 MW Koyal Karo Hydro-electric Project in Bihar was entrusted to National Hydro-electric Power Corporation (NHPC) for execution in August, 1980. Active start of the project was not possible due to continued local resistance. The NHPC has also not been able to mobilise funds for the Project. NHPC will have to rely on market borrowings and/or external assistance to meet a substantial portion of the Project cost which is presently estimated around Rs. 2,400 crores. The Project was posed for assistance of OECF, Japan, but the response of the OECF has not been favourable.

[English]

#### Housing Project

5226. SHRI K.C. KONDAIAH : Will the PRIME MINISTER be pleased to state :

(a) the number of flats proposed to be constructed at Bangalore under National Games Housing Project;

(b) the amount of loan sanctioned by HUDCO for this purpose;

(c) the rate of interest and the repayment period;

(d) whether the construction of flats have been completed;

(e) if not, the time-frame fixed for it;

(f) whether all the flats have been allotted;

(g) if not, the reasons therefor;

(h) whether HUDCO representatives are in the Committee to make allotment of flats; and

(if) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) Under the National Games Housing Project 2534 flats are being constructed at Bangalore by the Karnataka Housing Board.

(b) HUDCO has sanctioned a loan of Rs. 270.00 crores for the implementation of the project.

(c) The loan has been sanctioned at 16% (gross) rate of interest with repayment period of 10 years, including the project period.

(d) the flats are being constructed in two phases. Out of 1406 flats to be constructed in phase-I, 1356 flats have been completed and the remaining are in progress. In respect of the 1128 flats in phase-II, work is in progress.

(e) to (g) As per the revised schedule the balance flats are expected to be completed by February, 1997 as per the indication of the borrowing agency, Karnataka Housing Board.

(h) and (i) No, Sir.

#### **World Bank Assistance to Gujarat**

5227. SHRI GORDHANBHAI JAVIA : Will the PRIME MINISTER be pleased to state :

(a) whether the World Bank has provided any assistance to Gujarat for water supply and sanitation projects; and

(b) if so, the details thereof including the names of the places where such projects have been undertaken ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) and (b) Yes,

Sir. The World Bank had provided assistance of US \$ 72 million for the Gujarat Water Supply & Sewerage Project during November, 1982 to December, 1991. The World Bank had also provided assistance of US \$ 64.67 million for the Gujarat Urban Development Project during November, 1986 to March, 1995 which included water supply and sanitation. The names of the places covered under the respective projects are given in the Statement enclosed.

#### **STATEMENT**

*Names of Places provided with Water Supply and Sanitation Facilities in Gujarat Under the World Bank Aided Projects*

#### **GUJARAT WATER SUPPLY AND SEWERAGE PROJECT**

##### **1. URBAN WATER SUPPLY SCHEME**

Anand, Godhara, Nadiad, Bhavnagar and Jamnagar.

##### **2. URBAN SEWERAGE SCHEME**

Anand, Nadiad, Savarkundla, Rajkot and Ahmedabad.

##### **3. REGIONAL RURAL WATER SUPPLY SCHEME**

Pansina, Zamp, Lakhpat, Banni, Tharad, Deodar and Sabarmati.

##### **4. INDIVIDUAL RURAL WATER SUPPLY SCHEME OF VARIOUS DISTRICTS**

Mehsana, Banaskantha, Junagarh, Anrela, Surendranagar.

##### **5. NEW REGIONAL RURAL WATER SUPPLY SCHEME**

Sabarmati Renovation W.S.S. and Narmada Bara Vibhag W.S.S.

#### **GUJARAT URBAN DEVELOPMENT PROJECT**

##### **1. URBAN WATER SUPPLY & SEWERAGE PROJECT**

East Ahmedabad, Surat, Vadodara and Anand.

##### **2. REGIONAL RURAL WATER SUPPLY SCHEME**

Una-Division, Kandla Gandhidham, Khadir, Deodar and Okha Mandal.

##### **3. INDIVIDUAL RURAL WATER SUPPLY SCHEME**

850 villages.

#### **Criteria for Allocation of Funds**

5228. SHRI FAGGAN SINGH KULESTE : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state the criteria adopted by the Union Government for the sanction